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ITEM NO.36 Court 4 (Video Conferencing)

SECTION PIL-W

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Miscellaneous Application No.55/2022 in Miscellaneous Application Diary No 32418 of 2021 in Writ Petition (Civil) No 229 of 2014

NATIONAL CONFEDERATION OF OFFICERS ASSOCIATION OF CENTRAL PUBLIC SECTOR ENTERPRISES

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.6795/2022-APPEAL AGAINST REGISTRARS ORDER XV RULE 5)

Date: 07-02-2022 This application was called on for hearing today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Prashant Bhushan, AOR

Mr. Pranav Sachdeva, Adv.

Mr. Jatin Bhardwaj, Adv.

Ms. Neha Rathi, Adv.

Mr. Lakshmi Raman Singh, AOR

For Respondent(s) Mr. Tushar Mehta, SG

Mr. K.M. Nataraj, ASG

Mr. Mayank Pandey, Adv.

Mr. Kanu Agarwal, Adv.

Mr. Sridhar Potaraju, Adv.

Mr. Raj Bahadur Yadav, AOR

Mr. Arvind Kumar Sharma, AOR

Mr. Shailesh Madiyal, Adv.

Mr. Rajat Nair, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. P. S. Sudheer, AOR

Ms. Shruti Jose, Adv.

Ms. Anuradha Dutt, Adv.

Mr. Anish Kapur, Adv.

Ms. Ekta Kapil, Adv.

Ms. Priyanka MP, Adv.

Mr. Tushar Jarwal, Adv.

Ms. B. Vijayalakshmi Menon, AOR

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Mr. Surya Kant, AOR

UPON hearing the counsel the Court made the following $O\ R\ D\ E\ R$

- 1 Mr Tushar Mehta, Solicitor General, seeks the permission of the Court to withdraw the Miscellaneous Application so as to enable the applicant to pursue such remedies as are available in law, including by way of review.
- 2 The Miscellaneous Application is accordingly dismissed as withdrawn.

(SANJAY KUMAR-I) AR-CUM-PS (SAROJ KUMARI GAUR) COURT MASTER